

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 19.06.2020**

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
<b>HEARING</b>	<b>11) O.S 686/2004</b>
<b>1) O.S 767/2018</b>	<b>12) O.S 386/2018</b>
<b>2) O.S 768/2018</b>	<b>13) O.S 1618/2019</b>
<b>3) O.S 484/2018</b>	<b>ORDERS</b>
<b>4) O.S 485/2018</b>	<b>14) Mis. 15/2011</b>
<b>5) O.S 486/2018</b>	<b>15) Mis. 24/2011</b>
<b>6) O.S 487/2018</b>	<b>16) O.S 598/2013</b>
<b>7) O.S 488/2018</b>	<b>17) O.S 246/2019</b>
<b>8) O.S 489/2018</b>	<b>18) O.S 248/2019</b>
<b>9) O.S 490/2018</b>	<b>19) O.S 732/2019</b>
<b>10) O.S 504/2018</b>	<b>JUDGMENT</b>
	<b>20) OS 1606/2019</b>

S/d.  
IInd Additional Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.